CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A. 328/94

Wednesday, this the 23rd day of February, 1994

CORAM

HON BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN HON BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

- N A Luka, Assistant Store Keeper (Casual)
 I.N.S. Venduruthy, Southern Naval Command,
 Naval Base, Kochi-4
- A M Pathrose, Assistant Store Keeper(Casual), Naval Air Technical School(Under INS Garuda), Southern Naval Command, Naval Base, Kochi-4.

... Applicants

By Advocate Mr PK Muhammed.

.Vs.

- The Flag ^Ufficer Commanding -in-Chief, Southern Naval Command, Naval Base, Kochi-4.
- The Director of Logistic Support, Naval Headquarters, New Delhi.
- The Chief of Naval Staff. Naval Headquarters, New Delhi.
- 4. Union of India represented by Secretary, Ministry of Defence, New Delhi.

... Respondents

By Advocate Mr. V Ajitharayanan ACGSC

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicants seek regularisation of their services on the strength of the judgment in OA 703/93. At least in the first instance, they must state their claims before the competent authority. They are permitted to do so. If they make representations within ten days from to-day, appropriate orders will be passed thereon, within three months from the date of receipt of the representation.

Competent authority shall not fill up the posts in the meanwhile rendering claims of applicants infructuous, if otherwise they are meritorious.

Application is disposed of. No costs.

Dated the 23rd February, 1994.

PV VENKATAKRISHNAN ADMINISTRATIVE MEMBER

CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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